

to Starred Question No. 301 on the 25th November, 1959 and state:

(a) whether Government have finally considered the violation of the agreement by the parcel contractor regarding payment of wages to porters at Howrah Station; and

(b) if so, the details thereof?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) and (b). The contractor has since made full payment at the rate fixed by the Tribunal i.e. Rs. 1.75 nP. per day to 149 porters out of 175 porters employed by him. Regarding the remaining 26 porters the contractor has asked the Sardars under whom they were employed, to contact them for receiving their dues.

Pensions for M.Ps.

1485. Dr. L. M. Singhvi: Will the Minister of Parliamentary Affairs be pleased to state:

(a) whether it is proposed to introduce a scheme of pensions for Members of Parliament; and

(b) whether any such scheme or idea is under the active consideration of Government; and

(c) if so, at what stage of consideration?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

(a) and (b). No.

(c) Does not arise.

Apartheid in South West Africa

1486. Shri Hem Barua: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Chairman and Vice-Chairman of the U.N. Special Committee for South-West Africa have asserted in their report that the South-African policy (in regard to apartheid) was in "utter contradiction of the principles and

purposes of the mandate, the charter of the United Nations, the universal declaration of human rights and the enlightened conscience of mankind;" and

(b) if so, whether Government propose to recommend any action on the basis of this report to the U.N. General Assembly?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The Government of India are considering the report of the Chairman and the Vice-Chairman of the Committee and appropriate instructions will be given to the Indian Delegation to the next session of the General Assembly. The Government have consistently supported all practical measures which would lead to the independence of South-West Africa in particular and abandonment by South Africa of policies based on racial superiority in general.

Removal of Backwardness of Chotanagpur in Bihar

1487. Shri S. M. Banerjee: Will the Minister of Planning be pleased to state:

(a) what positive steps have been taken to remove the backwardness of Chotanagpur in Bihar;

(b) whether any sum has been sanctioned by Centre exclusively for this purpose; and

(c) if so, the sum so sanctioned?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) to (c): Information has been asked for from the State Government.

मध्य प्रदेश में अग्रविक सनिज पदाय

१४८८. श्री उडिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जानकारी है कि मध्य प्रदेश स्थित सीधी जिले में गोपद

नदी के किनारे यूरेनियम के प्रचुर भंडार हैं तथा उसी जिले में बेरिलियम निक्षेप होने की सूचना क्या अणुशक्ति विभाग के पास है ; और

(ख) क्या इन आण्विक खनिजों को उपयोग में लाने के लिये सरकार उचित कदम उठा रही है ?

प्रधान मंत्री तथा वैदशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) : (क) परमाणु शक्ति विभाग के परमाणु खनिज प्रभाग द्वारा किये गए सर्वेक्षणों से मध्य प्रदेश के सीधी जिले में गोपद नदी के किनारे यूरेनियम के किन्हीं भंडारों का पता नहीं लगा। गोपद, मोहन और घामर नदियों के किनारों पर मोनाज़ाइट से युक्त काली रेतों के कुछ छोटे और बिखरे हुए खण्ड मिले हैं। सीधी जिले में डागा-बर्गवा गांव के नजदीक केवल एक बेरिल पैगमेटाइट का पता लगा है।

(ख) मोनाज़ाइट-युक्त पाई जाने वाली काली रेत थोड़ी और बिखरी हुई है इसलिये उसके उपयोग में लाये जाने का प्रश्न ही नहीं उठता। बेरिल रेडियो-एक्टिव खनिज नहीं है और इसका विभागीय रूपण नहीं किया जाता। इस खनिज की खोज बोन और खनन के लिए गैर-सरकारी पार्टियों को तकनीकी सलाह, नमूनों के निशुःशुल्क विश्लेषण आदि के रूप में सब सम्भव उत्साह और सहायता दी जाती है। निर्धारित न्यूनतम बेरिल युक्त अयस्क भी विभाग द्वारा खरीदा जाता है।

शराब के आयात के लिए विदेशी मुद्रा

१४८६. श्री उटिया : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे:

(क) विदेशी शराब के आयात पर १९६०, १९६१ और १९६२ में १५ जुलाई तक कितनी विदेशी मुद्रा खर्च की गई ; और

(ख) महुए की शराब विदेशों को भेज कर कितनी विदेशी मुद्रा प्राप्त हुई ?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) और (ख) . भारत में आयात की गई तथा यहां से निर्यात की गई शराब का मूल्य निम्न प्रकार था :-

वर्ष	मूल्य (हजार रु० में)	आयात	निर्यात
१९६०	५०४०	१	
१९६१	३८२८	१०	
१९६२ (जनवरी से मई तक शामिल करके)	१२७	—	

मई १९६२ से आगे की जानकारी उपलब्ध नहीं है। केवल महुआ की शराब के आंकड़े उपलब्ध नहीं हैं क्योंकि देश के व्यापार वर्गीकरण में इसको अलग से नहीं दिखाया जाता।

Artificial Diamonds Industry

1490. **Shri Umanath:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the artificial diamonds industry in the country is facing a serious crisis due to the shortage of synthetic diamonds (raw material diamonds);

(b) if so, what are the reasons for the appearance of this shortage of synthetic (raw material) diamonds suddenly;

(c) whether the raw material diamonds are produced within the country or imported or both;

(d) the extent of its production and the place where they are produced;

(e) what is the gap between requirement and actual production of raw material diamonds;

(f) whether any representations were received from any parts of the country and from where and from whom; and